

(5)

DT, 4-3-96 (37)

Heard Shri S. Ravi for the
Respondents. Shri G.S.
Walia for applicant - has
filed M.P. 110/56 for
early hearing but he is
absent. In the circumstances,
the M.P. is dismissed -

M.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

B.S. Hegde
(B.S. Hegde)
M(J)

sp.

M.P. no. 792/96
For early hearing,
fixed on 6.12.96.
24/10

Per Tribunal

Date: 6/12/96

As there will be no Division
Bench, the matter fixed on 6/12/96
before the Tribunal is adjourned for
Admission hearing / Directions / orders /
final hearing on 20/12/96

Inform the advocates / Parties
accordingly.

Sd/-
Dy. Registrar